

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar, the 31st of October, 2019.

S.O. 05.- In exercise of the powers conferred by section 24 of the Code of Criminal Procedure, 1973, the Government hereby appoints the Chief Prosecuting Officers [CPOs] of the Jammu and Kashmir Prosecution Service, as Public Prosecutor(s) [PPs]/Additional Public Prosecutor(s) [APPs], as per the following details, for conducting criminal cases in the Courts indicated against each:-

S.No	Name of the Officer Mr./Ms.	Designation	Name of the Court
1.	Qazi Abdul Qayoom	Public Prosecutor	Principal District & Sessions Judge, Srinagar
2.	Mohammad Shafi	Additional Public Prosecutor	Additional District & Sessions Judge, Srinagar
3.	Mohd Ashraf Bakshi	Additional Public Prosecutor	1.1st Additional District & Sessions Judge, Srinagar 2.2nd Additional District & Sessions Judge, Srinagar
4.	Meena Gowhar	Additional Public Prosecutor	3rd Additional District & Sessions Judge, Srinagar
5.	Mushtaq Ahmad Zargar	Additional Public Prosecutor	4th Additional District & Sessions Judge, Srinagar
6.	Sheikh Muzafar Ahmad	Additional Public Prosecutor	Special Judge (TADA/POTA), Srinagar
7.	Gh. Jeelani Dar	Additional Public Prosecutor	1. Special Judge (Anti - Corruption), Srinagar 2. Additional Judge (Anti-Corruption), Srinagar
8.	Mumtaz Saleem Mir	Additional Public Prosecutor	1. Special Judge (CBI), Srinagar 2. Motor Accident Claims Tribunal, Srinagar
9.	Dawood Ahmed Tota	Public Prosecutor	Principal District & Sessions Judge, Ganderbal
10.	Khalid Muzaffar Jan	Public Prosecutor	Principal District & Sessions Judge, Baramulla
11.	Ms. Hamida Lone	Additional Public Prosecutor	Additional District & Sessions Judge, Baramulla
12.	Ashiq Hussain	Additional Public Prosecutor	1st Additional District & Sessions Judge, Baramulla
13.	Sheikh Mohd Mushtaq	Additional Public Prosecutor	Additional District & Sessions Judge, Sopore

S.No	Name of the Officer Mr./Ms.	Designation	Name of the Court
14.	Nazir Ahmad Naikoo	Public Prosecutor	1. Principal District & Sessions Judge, Kupwara 2. Additional District & Sessions Judge, Handwara
15.	Ab. Majid Bhat	Public Prosecutor	Principal District & Sessions Judge, Bandipora
16.	Aijaz Hussain	Public Prosecutor	Principal District & Sessions Judge, Kulgam
17.	Zamir Ahmad	Public Prosecutor	Principal District & Sessions Judge, Budgam
18.	Javaid Ahmad Bhat	Public Prosecutor	1. Principal District & Sessions Judge, Pulwama 2. Additional District & Sessions Judge, Pulwama
19.	Aejaz Ahmed Bhat	Public Prosecutor	Principal District & Sessions Judge, Anantnag
20.	Afaq Ahmad Peer	Additional Public Prosecutor	Additional District & Sessions Judge, Anantnag
21.	Kulbhushan Sharma	Public Prosecutor	Principal District & Sessions Judge, Jammu
22.	Irshad Ahmad Sheikh	Additional Public Prosecutor	Additional District & Sessions Judge, Jammu
23.	Harminder Singh	Additional Public Prosecutor	1st Additional District & Sessions Judge, Jammu
24.	Davinder Paul Singh	Additional Public Prosecutor	2nd Additional District & Sessions Judge, Jammu
25.	Sanjay Kohli	Additional Public Prosecutor	3rd Additional District & Sessions Judge, Jammu
26.	Suresh Kumar	Additional Public Prosecutor	1. Special Judge (Anti-Corruption), Jammu 2. Additional Judge (Anti-Corruption), Jammu
27.	Irshad Ahmad Sheikh	Additional Public Prosecutor	Special Judge (CBI), Jammu
28.	Vikrant Sharma	Public Prosecutor	Principal District & Sessions Judge, Kathua
29.	Satish Kumar	Additional Public Prosecutor	Additional District & Sessions Judge, Kathua
30.	Javid Ahmad Khawaja	Public Prosecutor	Principal District & Sessions Judge, Samba
31.	Ranjit Bahadur Bandral	Public Prosecutor	Principal District & Sessions Judge, Reasi
32.	Inderjeet Lal	Public Prosecutor	Principal District & Sessions Judge, Udhampur
33.	Anil Mangotra	Additional Public Prosecutor	Additional District & Sessions Judge, Udhampur

S.No	Name of the Officer Mr./Ms.	Designation	Name of the Court
34.	Ashish Rathore	Public Prosecutor	Principal District & Sessions Judge, Kishtwar
35.	Ishtiyaq Ahmad Bhatti	Public Prosecutor	Principal District & Sessions Judge, Ramban
36.	Kishore Kumar Bandral	Public Prosecutor	Principal District & Sessions Judge, Bhandarwah
37.	Rajesh Gill	Additional Public Prosecutor	Additional District & Sessions Judge, Doda
38.	Maqbool Hussain	Public Prosecutor	Principal District & Sessions Judge, Poonch
39.	Shaheen Ahmad Khan	Public Prosecutor	1. Principal District & Sessions Judge, Rajouri 2. Additional District & Sessions Judge, Rajouri

Consequent upon the above, it is directed that the above PPs/APPs shall take over all the case files etc. of the respective Courts from the PPs/APPs, appointed by the Department of Law, Justice and Parliamentary Affairs, inventorise the same and take further steps for effective prosecution.

Further, for smooth transition and effective prosecution:-

1. the Law Department shall ensure that the existing staff in the respective offices of the PPs/APPs continues to provide requisite assistance to the newly appointed Public Prosecutors/Additional Public Prosecutors;
2. the existing staff provided by the Police Department for assistance of the CPOs shall also continue on as is where is basis, out of which, the Assistant PPs shall be continued to be provided the staff, as per their functional requirement, till further orders.
3. the respective District SsP shall facilitate the newly appointed Public Prosecutors/Additional Public Prosecutors by providing all requisite assistance.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Shaheen Kabra) IAS
Principal Secretary to Government

Dated: 31.10.2019

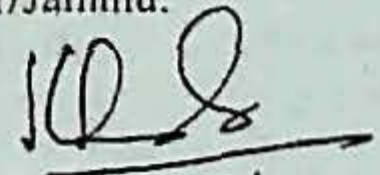
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Copy to the:-

1. Advocate General, J&K, Srinagar.
2. Financial Commissioner to the Hon'ble Lt. Governor, J&K.
3. Director General of Police, J&K Srinagar.
4. Divisional Commissioner, Kashmir/Jammu.
5. All Additional Director Generals of Police.
6. Director SKPA, Udhampur.
7. All Inspector Generals of Police.
8. Director Anti Corruption Bureau.
9. Secretary to Government, General Administration Department.
10. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
11. Director General/Director Prosecution, J&K, Srinagar.
12. All District Magistrates.
13. All Superintendents of Police, Kashmir/Jammu.
14. Director Litigation, Kashmir/Jammu.
15. All Principals Police Training Institutes.
16. Director Archives, Archaeology and Museums.
17. Private Secretary to the Chief Secretary.
18. Private Secretary to the Principal Secretary to Government, Home Department.
19. Private Secretary to the Chief Vigilance Commissioner.
20. General Manager, Government Press, Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
21. I/C web site.

Copy also to the:

1. Registrar General, J&K High Court, Srinagar.
2. All Principal District and Sessions Judges, Kashmir/Jammu.
3. All Additional District and Sessions Judges, Kashmir/Jammu.



(Khalid Majeed)KAS

Additional Secretary to the Government